

**SUPPLY OF UREA AND SULPHUR TO  
WARSAW FIRM THROUGH S.T.C.**

861. GHAUDHARY A. MOHAM  
MAD : Will the Minister of FOREIGN  
TRADE AND SUPPLY be pleased to  
state :

(a) whether it is a fact that the State  
Trading Corporation has recently entered into  
an agreement with a Warsaw firm for the  
supply of Urea and Sulphur worth Rs. 10  
crores; and

(b) if so, whether the agreement has been  
signed as a result of global tenders ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE AND  
SUPPLY (CHOWDHARY RAM  
SEWAK) : (a) Yes, Sir.

(b) No, Sir. The contracts were finalised by  
negotiations.

**SITE FOR NEW ATOMIC STATION**

862. CHAUDHARY A. MOHAM  
MAD : Will the PRIME MINISTER be  
pleased to state :

(a) whether it is a fact that the Steering  
Committee of Northern States set up by the  
Atomic Energy Commission to recommend  
the site for the new Atomic Station, has  
submitted its report to Government; and

(b) if so, the main recommendations  
contained in the report ?

THE PRIME MINISTER (SHRIMATI  
INDIRA GANDHI) : (a) The Steering  
Committee, appointed by the Atomic Energy  
Commission, for studying the need for new  
atomic power stations in the Northern  
Electricity Region has not yet submitted its  
report.

(b) Does not arise.

**ANNUAL OUTLAY OF THE KERALA STATE**

863. SHRI B. V. ABDULLAHKOYA :  
Will the PRIME MINISTER be pleased  
to state :

(a) the extent to which the Planning  
Commission has cut the annual outlay for  
1968-69 of the Kerala State;

(b) the reasons for the deductions; and

(c) the reaction of the Government of  
Kerala in the matter ?

THE PRIME MINISTER (SHRIMATI  
INDIRA GANDHI) : (a) There has been no  
cut in the approved outlay of Rs. 44.27  
crores.

(b) and (c) Do not arise.

**POWERLOOM SCHEME**

864. SHRI MULKA GOVINDA REDDY :  
Will the Minister of FOREIGN TRADE AND  
SUPPLY be pleased to state :

(a) whether it is a fact that the Government  
of India have taken a decision not to shift the  
powerloom scheme back to the Central  
Sector; and

(b) if so, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE AND  
SUPPLY (CHOWDHARY RAM  
SEWAK) : (a) Yes, Sir.

(b) The Powerloom Scheme has been  
treated as a State Plan Scheme in the light of  
Government's Resolution on recommendations  
of the Powerloom Enquiry Committee.

865. [Transferred to the 14th March,  
1969.]

**SELECTION OF REPUBLIC DAY PRIZES**

866. SHRI M. K. MOHTA : Will the  
Minister of DEFENCE be pleased to  
state :

(a) whether it is a fact that most of the  
participating States in the Republic Day  
tableaux have protested against the selection of  
the CPWD entry for 1st prize;

(b) if so, the names of the States and the  
grounds on which they have protested against  
the selection;

(c) the guidelines laid down for the  
selection of entries for awarding prizes;  
and

(d) reaction of the Government in this  
matter ?

THE MINISTER OF DEFENCE (SARDAR  
SWARAN SINGH) : (a) to (d) No complaint  
has been received from State  
Governments/Union Territories against the  
award of the 1st prize to the tableau of the  
Directorate of Horticulture, C.P.W.D., in the  
Republic Day Parade 1969. However, at a  
meeting held in August 1968, representatives  
of some of the State Governments had  
mentioned that the floral tableau presented by  
the Directorate of Horticulture might not be allowed  
to participate in the prize scheme, as on  
account of use of flowers, the tableau